

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3951
ANSWERED ON:18.02.2014
VIOLATION OF SECTION OF CR PC
Meghwal Shri Arjun Ram ;Upadhyay Seema;Vardhan Shri Harsh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of days before the Republic Day along with the locations in Delhi where Section 144 of the Cr PC was imposed; and
- (b) the details of the locations where the said provision was violated before the Republic Day along with the action taken against the violators by the Delhi Police this Year?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a)&(b): Only in special circumstances, prohibitory order u/s 144 Cr.PC is promulgated before Republic Day and relevant order issued in this regard specify areas where these prohibitory order is promulgated.

Prohibitory order u/s 144 Cr.PC were promulgated in the area of Sub-Division Parliament Street of New Delhi District from 5 P.M. on 19.01.2014 upto 5 P.M. on 22.01.2014.

There were violations of order promulgated u/s 144 Cr.PC on 20th January to 21st January, 2014 and Delhi Police had registered three cases at Police Station Parliament Street against the violators.